

573 *Railway Budget, 1994-95 PHALGUNA 18, 1915 (SAKA) Appropriation (Rlys.) Vote 574 on Account Bill, 1994*

1	2	3
6	Repairs and Maintenance of Carriages and Wagons	253,76,57,000
7	Repairs and Maintenance of Plant and Equipment	124,67,82,000
8	Operating Expenses—Rolling Stock and Equipment	198,50,40,000
9	Operating Expenses—Traffic	821,62,96,000
10	Operating Expenses—Fuel	513,45,88,000
11	Staff Welfare and Amenities	89,54,355,000
12	Miscellaneous Working Expenses	117,84,91,000
13	Provident Fund, Pension and Other Retirement Benefits	285,12,12,000
14	Appropriation to Funds	996,66,67,000
16	Assets-Acquisition, Construction and Replacement	
	Revenue	7,50,67,000
	<i>Other Expenditure</i>	
	Capital	191,03,07,000
	Railway Funds	1798,34,16,000
8	Operating Expenses—Rolling Stock and Equipment	30,00,00,000
15	Dividend to General Revenues, Repayment of Loans taken from General Revenues and Amortization of over-Capitalization	46,00,00,000
16	Assets—Acquisition, Construction and Replacement	
	<i>Other Expenditure</i>	
	Railway Funds	1,00,000

[Translation]

17.15 hrs.

SHRI NITISH KUMAR: It would be better if the Prime Minister stays back for some more time because a question was raised in the Zero Hour that the rate of per megawatt generation of power projects is increasing. There were charges of kickback. I have to speak on this subject.

APPROPRIATION (RAILWAYS)  
VOTE ON ACCOUNT BILL. 1994\*

[English]

THE MINISTER OF RAILWAYS  
(SHRI C.K. JAFFER SHARIEF): Sir, I beg to move for leave to introduce a Bill to

[Shri C.K. Jaffer Sharief]

provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1994-95 for the purposes of Railways.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1994-95 for the purposes of Railways."

*The motion was adopted.*

SHRI C.K. JAFFER SHARIEF: I introduce\*\* the Bill.

I beg to move.\*\*

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1994-95 for the purposes of Railways, be taken into consideration."

MR. CHAIRMAN: Motion moved:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1994-95 for the purposes of Railways, be taken into consideration."

SHRI RAM NAIK (Bombay North): I want to oppose the Bill at this stage. This is the second reading of the Bill.

MR. CHAIRMAN: Now the hon. Minister has moved for the consideration of the Bill.

[Translation]

SHRI RAM NAIK: Madam Chairman, I oppose the Bill moved by the hon. Minister. Hon. Minister, Sir, you have set a new precedent which lowers the dignity of the House. There is vote-on-account. Does it mean that the provisions made in the Budget lapse? It is not so.

[English]

MR. CHAIRMAN: Have you given a notice for it?

SHRI RAM NAIK: Now the Bill has been introduced. That is why I am giving a notice. My speaking itself is giving notice. Unless the Bill is introduced, how can I give notice? This is according to the rules.

SHRI LOKANATH CHOWDHURY (Jagatsinghpur): The Bill is not before the House. How can you say? The hon. Minister is now introducing the Bill.

[Translation]

SHRI RAM NAIK: Madam, the hon. Minister is going against the Parliamentary tradition. We can go through the new Demands that have been submitted but what about the assurances you had given. For example you had

\*\* Introduced/moved with the recommendation of the President.

given and assurance about the women who were killed in a train accident in Bombay. What are you going to do about this? You have given a very disappointing reply. This reply does not satisfy us at all. Therefore, I strongly oppose it.

[English]

What has it to do with the Demands?

SHRI LOKANATH CHOWDHURY: Madam, I want to submit one point.

MR. CHAIRMAN: please take your seat.

SHRI LOKANATH CHOWDHURY: I have a right to speak. Why do you deny it to me?

MR. CHAIRMAN: Please do not get annoyed.

SHRI LOKANATH CHOWDHURY: I want to mention two points. One is the Railways are getting money from the state of Orissa but they are not spending it. They have earned last year Rs. 10 crore in 1992-93 but they are spending only Rs. 2 crore on the Bansari railway line. They have earned Rs. 25 crore but they are spending only Rs. 9 lakh this year. What does it mean? I feel that it is a fraud on Orissa.

There are two or three lines in Orissa, which have to be taken up. We are giving the money to the Railway Minister but the schemes are not being implemented properly. Before we approve the appropriation, I request the Railway Minister to tell us why this money is not being spent and what are the obstacles.

He should find them out and see that the money allotted is spent properly.

SHRI SRIKANTA JENA (Cuttack): Madam, I would only like to add one point. An impression has been created by the Minister of State for Railways that a lot of money has been given to Orissa after this Budget. But if you look at the Budget... (Interruptions)

SHRI SOMNATH CHATTERJEE (Bolpur): They have given Rajdhani. (Interruptions)

SHRI SRIKANTA JENA: From time immemorial, from British days, you are having Rajdhani, which goes to Calcutta. But it would be going to Orissa once in a week and we do not know when it goes.

Anyway, the point as to why I oppose this Bill is this. I once again request the Minister to kindly look at the railway map. If you look at the railway map, you will notice that only Assam and Orissa lag far behind when compared to Uttar Pradesh, Maharashtra, Bihar or any other State. The Minister has said that a lot of money has been given to Orissa, you are getting maximum revenue from Orissa. But you are giving a meagre amount to Orissa. The Minister has said that he has sanctioned Bolangir-Khurda Road line. How much did you give? You have given only Rs. 1 crore against the estimate of Rs. 340 crore. What does it mean?

When Shri George Fernandes was the Railway Minister, he had given Rs. 25 crore to Talcher-Sambalpur line. This line was supposed to have been completed by 1992-93. But it is still half way. Your engineers and your managers are playing

[Shri Srikanta Jena]

[Translation]

with the money. If you go there, you will notice how irresponsibly they are behaving.

I would like to point out that Orissa had been neglected during the British Raj and the Congress Raj. I would say that a little had been done during Shri George's Raj. And I would say that at that point of time also, Orissa was neglected, Orissa is now being neglected. That is why, we oppose this Bill.

By giving the portfolio of the Ministry of State to a member from Orissa, the problem of Orissa will not be solved. The present Minister of State will be retiring in April. You can make anybody from Orissa the Minister of state and we will be happy about that. But sufficient money should be provided. Also work should be started immediately.

SHRI GUMAN MAL LODHA (Pali): Madam, the hon. Minister had made a promise during the last Budget about Ahmedabad-Delhi broad gauge line. In this Budget, there is a conspicuous about that. I have commended the broad gauge line. I want to know from the minister, by what time he would be able to do it. Also about Bair Bilada Jettaran station, you have promised that survey will be done. I want to know by what time the minister would be able to construct the railway lines. I want to know about these two lines. I am not opposing this Bill. I have commended the broad gauge. I have said that it is a good thing. But I want to know positively from the Minister some estimate about the year by which these two lines will be constructed.

SHRI C.K. JAFFER SHARIEF: The work is in progress and it will be completed in 1996.

SHRIMATI KESHARBAI SONAJI KSHIRSAGAR (Beed): Madam Chairman, Beed in Maharashtra is the most backward district. Its population is 23 lakh. In the absence of any industry there, about five lakh people go outside the district for six months every year to harvest sugarcane. The Government's policy is to develop the backward districts. I want that in this year's budget, Ahmednagar- Veerpalli railway line may be given approval and amount of Rs. 10 crore may be provided in the budget for this purpose.

(Interruptions)

[English]

SHRI RAM NAIK: Let the Minister reply to my point.

(Interruptions)

MR. CHAIRMAN: The Minister had already noted the points raised by the Member's.

SHRI C.K. JAFFER SHARIEF: I have already told you separately what we are doing about it. You have rightly mentioned that we need not wait for the Grants. We are aware about that.

MR. CHAIRMAN: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the consolidated Fund of India for the service of a part of the financial year 1994-95 for the purposes of Railways, be taken in to consideration.."

*The motion was adopted.*

MR. CHAIRMAN: The House shall now take up Clause by Clause consideration of the Bill.

The question is:

"That Clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

MR. CHAIRMAN: The question is:

"That the Schedule, Clause 1 the Enacting Formula and the long title stand part of the Bill "

*The motion was adopted.*

*The Schedule Clause 1, the Enacting Formula and the long Title were added to the Bill.*

SHRI C.K. JAFFER SHARIEF: Sir, I beg to move:

"That the Bill be passed."

MR. CHAIRMAN: The question is:

"That the Bill be passed."

*The motion was adopted.*

17.26 hrs.

APPROPRIATION (RAILWAYS) BILL  
1994\*

[English]

THE MINISTER OF RAILWAYS  
(SHRI C.K. JAFFER SHARIEF): Sir, I beg

to move for leave to introduce a Bill to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1993-94 for the purposes of Railways.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1993-94 for the purposes of Railways."

*The motion was adopted.*

SHRI C.K. JAFFER SHARIEF: Sir, I introduce\*\* the Bill.

Sir, I beg to move:\*\*

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1993-94 for the purposes of Railways, be taken into consideration."

*The motion was adopted.*

MR. CHAIRMAN: We shall now take up Clause-by-Clause consideration of the Bill.

The question is:

"That Clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

Clauses 2 and 3 were added to the Bill.

\* Published in Gazette of India, Extraordinary, Part-II, Section, 2 dated 9-3-94.

\*\* Introduced/moved with the recommendation of the President.